

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 605  
IB-824/ND/2022

**IN THE MATTER OF:**  
**Bank of Maharashtra**

...PETITIONER

**Vs**

**Mr. Ram Kumar Bansal**

...RESPONDENT

**Section**  
**U/s 95(1) of IBC, 2016**

**Order delivered on 14.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant:**

**For the RP**

:Ms. Nibruti Samal, Mr. Aadil Khan and ;Mr.  
Sohaib Khan, Advs.

**ORDER**

Ld. Counsel for the Resolution Professional is present and sought time to file their report under Section 99. Time prayed is granted. List the matter on **10.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**